

**Central Administrative Tribunal
Principal Bench, New Delhi.
OA-4721/2015**

New Delhi this the 29th day of May, 2017

**Hon'ble Sh. Shekhar Agarwal, Member (A)
Hon'ble Sh. Raj Vir Sharma, Member (J)**

Sh. Bal Ram (Aged about 25 years)
S/o Sh. Hira Singh
R/o Vill. Dohki & P.O. Kithana,
Distt. Bhiwani, Tehsil Dadri (Haryana)
Pin-1273066
... Applicant

(By Advocate : Mr. T.D. Yadav)

Versus

1. Union of India through
General Manager
Northern Railway, Baroda House,
New Delhi.
2. The Chairman
Railway Recruitment Cell
Lajpat Nagar, Delhi.
3. Divisional Personnel Officer
Northern Railway
Baroda House, New Delhi.
4. Chief Superintendent RPF Training Centre
Bandi Kui Distt-Dausa (Rajasthan Union Public Service Commission
Dholpur House
Shahjahan Road
New Delhi 110003
... Respondents

(By Advocate : None)

ORDER (ORAL)

Mr. Shekhar Agarwal, Member (A)

Sh. T.D. Yadav has appeared and stated that the applicant has not contacted him for quite some time and he has no instructions in the matter. It, therefore, appears that the applicant is no longer interested in pursuing this OA any further. Accordingly, the same is dismissed for default of appearance and for non prosecution.

**(Raj Vir Sharma)
Member (J)**

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**(Shekhar Agarwal)
Member (A)**

